

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:3501
ANSWERED ON:29.07.2009
IMPLEMENTATION OF OBC RESERVATIONS QUOTA
Baalu Thiru Thalikkottai Rajuthevar

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether there is any mechanism to monitor the implementation of 27 per cent reservation of posts meant for OBCs and to address the grievances of OBC employees;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor and the steps taken by the Government in this regard?

Answer

Minister of State (Independent Charge) of the Ministry of Science and Technology; Minister of State (Independent Charge) of the Ministry of Earth Sciences; Minister of State in the Prime Minister's Office; Minister of State in the Ministry of Personnel, Public Grievances and Pensions; and Minister of State in the Ministry of Parliamentary Affairs. (SHRI PRITHVIRAJ CHAVAN)

(a) to (c): Instructions have been issued to all the Ministries/Departments to ensure filling up of reserved vacancies meant for OBCs as per prescribed quota. Liaison Officers have been appointed in all the Ministries/Departments and offices under the control of Heads of Department to ensure due compliance of the orders and instructions pertaining to reservation for the Other Backward Classes. Disciplinary action can be taken against officers who violate the instructions.